

12.00 hrs.

**PAPERS LAID ON THE TABLE**

**REPORT ON THE WORKING OF DEPOSIT INSURANCE CORPORATION BOMBAY FOR THE YEAR 1974 AND NOTIFICATION UNDER CUSTOMS ACT, 1962**

**THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE):** I beg:

- (1) to re-lay on the Table a copy of the Report (Hindi and English versions) on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1974, along with the Audited Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library. See No. LT-10042/76].
- (2) to lay on the Table a copy of Notification No. G.S.R. 441 (Hindi and English versions) published in Gazette of India dated the 27th March, 1976, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-10602/76].

**ANNUAL REPORT OF INDIA TOURISM DEVELOPMENT CORPORATION FOR 1974-75**

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH):** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the India Tourism Development Corporation Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-10603/76].

**INSURANCE (AMDT.) RULES, 1976, EMERGENCY RISKS (GOODS) INSURANCE (AMDT.) SCHEME, 1976, EMERGENCY RISKS (UNDERTAKINGS) INSURANCE SCHEME, 1976 ETC. (AMDT.)**

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI):** I beg to lay on the Table—

(1) A copy of the Insurance (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 404 in Gazette of India dated the 20th March, 1976, under sub-section (3) of section 114 of the Insurance Act, 1938. [Placed in Library. See No. LT-10604/76].

(2) A copy of the Emergency Risks (Goods) Insurance (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. S.O. 201(E) in Gazette of India dated the 18th March, 1976, under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1971. [Placed in Library. See No. LT-10605/76].

(3) A copy of the Emergency Risks (Undertakings) Insurance (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. SO 202(E) in Gazette of India dated the 18th March, 1976, under sub-section (7) of section 3 of the Emergency Risks (Undertakings) Insurance Act, 1971. [Placed in Library. See No. LT-10606/76].

(4) A copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government for the year 1974-75— Volumes I—III. [Placed in Library. See No. LT-10607/76].

(5) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1976-77:—

- (i) Ministry of Chemicals and Fertilizers;